

IN THE CHAMBER OF CHAIRPERSON
NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 895 of 2019

IN THE MATTER OF:

AMI Alloyes

.....Appellant

Vs.

Rapid Valves (India) Pvt. Ltd.

.....Respondent

Present :

For Appellant: Mr. Dhiren Dave, Company Secretary

ADMINISTRATIVE ORDER

(IN CHAMBER)

02.09.2019 - As prayed for by the learned counsel for the Appellant, let the case be placed before the Bench in which one of us Justice (Retd.) S. J. Mukhopadhaya, Chairperson is not a Member.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

ss/gc